

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 33 OF 2020

(CRIME NO.51/2020 OF AGALI POLICE STATION, PALAKKAD DIST.)

PETITIONER/ACCUSED:

GANESAN, AGED 30 YEARS, S/O ATTUCHAMY,
PUTHUR, AGALI, MANNARKKAD, PALAKKAD.

BY ADV. SANDEEP T.K.

RESPONDENT/COMPLAINANT & STATE:

STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-31.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020